

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/1788/2016

Date of order: 17.06.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Subol Sardar, designated as Carpenter Grade
III Ticket No. 3009 under SSEIC/TRS/SER
now posted at Sealdah (Eastern Railway).

.....Applicant.

-versus-

1. Union of India, service through the General Manager, E. Railway, Fairlie Palace, Kolkata- 1.
2. The Divisional Railway Officer, Eastern Railway, having his office at New Koilghata, Kolkata- 1.
3. The Senior Divisional Personnel Officer, E-18(tr)/SDAH, Eastern Railway, having his office at Sealdah, Pin- 14.
4. The Assistant Personnel Officer, Eastern Railway, having his office at Sealdah, Pin- 14.

.....Respondents.

For the Applicant : None

For the Respondents : Mr. S. K. Das, Counsel

Q R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard Id. Counsel for respondents.

2. None for the applicant. Therefore we invoked Rule 15(1) of CAT (Procedure) Rules, 1987.

83

3. Ld. Counsel for respondents submits that the prayer of the applicant for rectification of seniority list dated 08.09.2011 has been rectified and his seniority reassigned and a fresh Office order dated 26.09.2017 has already been issued which is annexed at Annexure R-1 to the reply.

4. The applicant has not preferred any rejoinder to controvert the said statement. Since it seems that the grievance of the applicant has been redressed, OA has become infructuous.

5. Accordingly, OA is disposed of as infructuous.

MA also stands disposed of.

(Dr. Nandita Chatterjee)
Member (A)

pd

(Bidisha Banerjee)
Member (J)